

1	2	3	4	5
14.	Nagaland . . . . .	47,780	1,50,000	..
15.	Orissa . . . . .	1,16,660	1,73,800	1,50,000
16.	Punjab . . . . .	2,33,800	2,50,000	4,76,800
17.	Rajasthan . . . . .	46,500	2,07,000	4,02,000
18.	Sikkim . . . . .	1,25,000	..	..
19.	Tamil Nadu . . . . .	26,500	1,45,985	3,34,000
20.	Tripura . . . . .	95,320	1,35,000	..
21.	Uttar Pradesh . . . . .	1,48,050	1,25,435	..
22.	West Bengal . . . . .	1,15,000	1,78,875	50,000
23.	Andaman & Nicobar Island . . . . .	..	..	..
24.	Arunachal Pradesh . . . . .	..	..	..
25.	Chandigarh . . . . .	..	..	50,000
26.	Dadra & Nagar Haveli . . . . .	..	..	..
27.	Delhi . . . . .	..	..	..
28.	Goa, Daman & Diu . . . . .	29,520	32,100	31,542
29.	Lakshadweep . . . . .	..	..	..
30.	Mizoram . . . . .	20,000	1,00,000	75,00
31.	Pondicherry . . . . .	..	..	..
Total		29,71,161	33,12,045	48,56,485

**Application for House Building Advance in Southern Railway.**

5138. SHRI A. K. BALAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Southern Railway authorities asked for 43 lakhs of Budget grants to meet long standing cases of railway employees' applications for House Building Advance;

(b) If so, action taken on that request; and

(c) If not sanctioned, the reasons for the same?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN**

THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Southern Railway's requirement of Rs. 43 lakhs is over and above the initial allocation of Rs. 22 lakhs, made for the year 1981-82.

(b) and (c). Consequent upon the release of additional funds by the Ministry of Works and Housing, Southern Railway has been allotted more funds raising the total allotment for that year to Rs. 46.95 lakhs.

**Security Force**

5139. SHRI K. MALLANNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that at present both the Railway Protection Force and Government Railway Police